

**NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**

**(COURT-II)**

Item No. 212  
(IB)-1138(ND)2018

**IN THE MATTER OF:**

**R J Packwells Pvt. Ltd.  
Vs.**

**... Applicant/Petitioner**

**M/s. Nibula Print And Pack Pvt. Ltd.**

**... Respondent**

**Under Section: 9 of IBC, 2016(CIRP)**

**Order delivered on 12.03.2020**

**CORAM:**

**MR. L.N. GUPTA  
HON'BLE MEMBER (T)**

**CH. MOHD.SHARIEF TARIQ  
HON'BLE MEMBER (J)**

**For the Applicant:**

**Ms. Neha Mathew, Adv.**

**For the RP:**

**Mr. Shailendra Singh, Ms. Muskan Garg, Adv**

**Mr. Ashok Kriplani, R.P**

**For the Suspend Directors:**

**Mr. Sanjeev Panda, Adv.**

**For the HDFC Bank:**

**Mr. Kunal Tandon, Ms. Richa, Adv.**

**ORDER**

No time left. Renotify this case on 23.03.2020.

**-Sd-**

**(L.N. GUPTA)  
MEMBER (T)**

**-Sd-**

**(CH. MOHD.SHARIEF TARIQ)  
MEMBER (J)**